

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No.298/2019

IN THE MATTER OF:

Ramji Dass ... Applicant

Versus

State of Haryana ... Respondent

**REPORT ON BEHALF OF HARYANA STATE POLLUTION CONTROL
BOARD IN COMPLIANCE OF ORDER DATED 03.05.2019**

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IN THE MATTER OF:

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...

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...

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**REPORT ON BEHALF OF HARYANA STATE POLLUTION
CONTROL BOARD IN COMPLIANCE OF ORDER DATED
03.05.2019**

MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took notice of the complaint letter alleging illegal emission of dark black smoke in very high quantity from a factory in village Choorani. The Hon'ble Tribunal directed the answering Board to look into the matter and to take action in accordance with law and to submit a factual & action taken report.
2. That it has been alleged in the complaint that a factory is working and they purchase old tyres and rubber and extract oil & the residue left is used as fuel. The Filed Officer visited the Village Churni on 05.05.2019. No plant was found in the village but four plants/units were found at the approximate distance of 1.5/1.7 Km from the village Churni, details of those is as under:-

Sr.No.	Unit's detail	Observations
1.	Milkhi Ram Jindal Brick Kiln, Village Ramba, Churni Road, Karnal at the distance of 1.5 Km from Village Churni.	It is a brick kiln & having valid consent from Board upto 31.03.2020 and has installed zig - zag technology. It was not found using waste tyre as a fuel. Spot Inspection report is

		annexed as <u>Annexure-R/1</u>
2.	Shree Balaji Bhatta Co, Vill. Samora, Churni Road Indri, Karnal at the distance of 1.5 Km from Village Churni.	It is a brick kiln & having valid consent from Board upto 31.03.2022 and has installed zig - zag technology. It was not found using waste tyre as a fuel. Spot Inspection report is annexed as <u>Annexure-R/2</u>
3.	M/s Satbir Singh Contractor (Hot Mix Plant), VPO Ramba, Churni Road, Karnal at the distance of 1.5 Km from Village Churni.	It is Hot Mix plant & having valid consent from Board upto 31.03.2020. It was lying closed. Burning of waste tyre was not found. Spot Inspection report is annexed as <u>Annexure-R/3.</u>
4.	Unnamed Hot Mix Plant at the distance of 1.7 Km from Village Churni.	It was not in working position as turned almost into scrap. Spot Inspection report is annexed as <u>Annexure-R/4.</u>

Further, inspection was done in village Kheri Man Singh near Indri on 14.05.2019 and one unit was found at the approximate distance of 4.5 Km from the village Churni, details of which is as under:-

5.	M/s Acer Builders and Contractors Pvt Ltd. at Village Kheri Mann	It is engaged in recovery of pyrolysis oil from waste tyres, however, at the time
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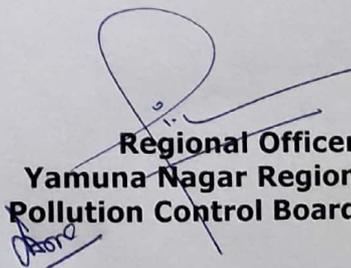
<p>Singh, Near Indri, Karnal at the approximate distance of 4.5 Km from the village Churni.</p>	<p>of inspection it was not in operation, therefore, samples of air emission could not be collected.</p> <p>It is having valid consent from Board upto 31.03.2028.</p> <p>The wood and gas is being used as a fuel. The analysis reports dated 13.04.2019 was provided showing the parameters within limits.</p> <p>The unit was visited again on 04.06.2019 when it was found in operation. The samples of air emission were collected by the Board. As per Analysis Report No. 127 dated 11.06.2019 of HSPCB lab Panchkula, the parameters were found within limits.</p> <p>Spot Inspection report dated 14.05.2019 is annexed as <u>Annexure-R/5.</u></p> <p>Analysis Report dated 04.06.2019 is annexed herewith as <u>Annexure-R/6.</u></p>
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3. That the units mentioned at serial no.1 to 3 were again visited on 05.07.2019 also. All these units were not in operation.

4. That at it is worthwhile to mention here that similar complaint dated 05.01.2019 was registered by this Hon'ble Tribunal as OA No.198/2019 (Sham Lal Garg Vs State of Haryana). This Hon'ble Tribunal vide order dated 16.04.2019, directed the answering Board to look into the matter and furnish the report. Copy of complaint dated 05.01.2019 is being annexed herewith as **Annexure-R/7**. Copy of Order dated 16.04.2019 is being annexed herewith as **Annexure-R/8**. After considering the report dated 12.07.2019 submitted by the answering Board, said OA was disposed of vide order dated 02.08.2019. Copy of order dated 02.08.2019 is annexed herewith as **Annexure-R/9**.

5. That when Field Officer of the answering Board was on routine inspection on 19-08-2019 in the same vicinity, the unit namely M/s Acer Builders and Contractors Pvt. Ltd. was not found in operation. Copy of inspection report dated 19-08-2019 is annexed herewith as **Annexure-R/10**. The unit was visited again on 27-08-2019, unit was found in operation. The samples of air emission were collected by the Board. As per Analysis Report No. 207 dated 30-08-2019 of HSPCB lab Panchkula, the parameters were found within limits. Copy of analysis report dated 30-08-2019 is annexed herewith as **Annexure-R/11**. It is being undertaken that strict vigil shall be kept over the unit in compliance of order dated 02.08.2019 passed in OA No.198/2019.

The report is submitted accordingly for kind consideration. It is undertaken to comply with the directions passed by this Hon'ble Tribunal.


**Regional Officer
Yamuna Nagar Region
Haryana State Pollution Control Board**

Place: Yamuna Nagar

Date:



①
1.5 KM - 2 KM from Churni

Regional Office :
हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड
Haryana State Pollution Control Board
SCO No. 131, Sec-17, Jagadhri (Yamuna Nagar)
E-mail : hspcbroyr@gmail.com

SPOT INSPECTION REPORT

1. Name & Address of Unit : Milkhi Ram Jindal BKO, Churni Road
2. Location : Vill Ramba, Gudi, Karnal
3. Name of Owner/MD/Partner/Director : Daulhan Khas
4. Date of Inspection : 5/5/19
5. Date of Commissioning of the Unit : old unit
6. Product : Bricks
7. Raw Material used : Mud
8. Manufacturing Process in brief : Mixing, kneading, baking
9. Source of Water Pollution : Domestic effluent
10. Status of ETP/STP with details, if any : Septic tank installed
11. Source of Air Pollution : Brick Kiln
12. Status of APCM with detail : lat - 29.80212
lon - 77.01366
13. (i) Status of DG Set : Zig Zag Provided.
14. Whether Complying HWM Rules or not
15. Whether Board displayed or not
16. Pollution/Non-Pollution
17. Cess : CTO upto 31/3/2020
18. Remarks : No waste type found being as a fuel
Unit has installed Zig-Zag technology at site.

Sign. of Representative of Unit Present at the time of Inspection of Unit

Name: Pandeep
Mobile No. _____

Sign. of the Inspection Officers of the Board

Name: _____
Designation: _____



Latitude - 29.80 238
Longitude - 77.01 332

Regional Office :
हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड
Haryana State Pollution Control Board
SCO No. 131, Sec-17, Jagadhri (Yamuna Nagar)
E-mail : hspcbroyr@gmail.com

SPOT INSPECTION REPORT

1. Name & Address of Unit : M/s Milkhi Ram Jindal BKO, Ramba
Joshi Road, vill Ramba, Kannel
2. Location : 1) Left Shed
2) Right Field
3) Opposite Road (to vill Chunri)
3. Name of Owner/MD/Partner/Director : Sh. Sanjeev Jindal Mobile No. 9355545102
4. Date of Inspection : 05/11/2019
5. Date of Commissioning of the Unit : Old unit
6. Product : Bricks
7. Raw Material used : Mud.
8. Manufacturing Process in brief : Kneading | Moulding | baking | drying
9. Source of Water Pollution : domestic
10. Status of ETP/STP with details, if any : septic tank
(i) Components of ETP/STP : _____
11. Source of Air Pollution : Brick Kiln
12. Status of APCM with detail : Zig Zag technology provided
13. (i) Status of DG Set : _____
(ii) Acoustic Chamber provided or Not : with stack of 35M
14. Whether Complying HWM Rules or not : _____
(i) Whether Board displayed or not : NA
(ii) Storage pit provided or not : _____
15. Pollution/Non-Pollution : Yes
16. Sample Collected or not : NA
17. Cess : Brick Kiln found not running.
a) Total No. Tube well : _____
b) Discharge of each T/Well : Consent to operate obtained from Board.
c) Running hours of each of Tube well : _____
d) Date of Commissioning of Tube well : _____
e) No. of Workers : No illegal find/waste Rubber found at site
18. Remarks : (i) The Brick Kiln found not running during inspection.
(ii) No waste material / Rubber etc found at site.
(iii) The brick Kiln will not operate till Dec 2019 as clarified by owner / representative.

Sign. of Representative of Unit
Present at the time of Inspection of Unit

Name Ram Kumar Munchi
Mobile No. 9355545105

Sign. of the Inspection
Officers of the Board

Name _____
Designation _____



(2)

1.5 KM from
Chinni

Regional Office :
हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड
Haryana State Pollution Control Board
SCO No. 131, Sec-17, Jagadhri (Yamuna Nagar)
E-mail : hspcbroyr@gmail.com

SPOT INSPECTION REPORT

- 1. Name & Address of Unit : Shri Ballyji Bhatta Cos Samara, Karnal.
- 2. Location : 1) Left _____
2) Right _____
3) Opposite _____
- 3. Name of Owner/MD/Partner/Director : Mai Chand Kaunlik Mobile No. (Vikas Gupta)
- 4. Date of Inspection : 05/5/19
- 5. Date of Commissioning of the Unit : old unit
- 6. Product : Bicks
- 7. Raw Material used : Mud.
- 8. Manufacturing Process in brief : Mixing, Kneady, Bakup
- 9. Source of Water Pollution : Domestic
- 10. Status of ETP/STP with details, if any : Septic tank
- (I) Components of ETP/STP : _____
- 11. Source of Air Pollution : Bick Kiln
- 12. Status of APCM with detail : Zig Zag provided
- 13. (i) Status of DG Set : _____
(ii) Acoustic Chamber provided or Not : _____
- 14. Whether Complying HWM Rules or not : _____
(i) Whether Board displayed or not : _____
(ii) Storage pit provided or not : _____
- 15. Pollution/Non-Pollution : BKO converted to Zig Zag technology
- 16. Sample Collected or not : _____
- 17. Cess : _____
a) Total No. Tube well : _____
b) Discharge of each T/Well : _____
c) Running hours of each of Tube well : _____
d) Date of Commissioning of Tube well : CTO upto 31/3/2022
e) No. of Workers : _____
- 18. Remarks : No waste tyre found lying at site.

Sign. of Representative of Unit AM
Present at the time of Inspection of Unit
Name Armitlal Munde
Mobile No. _____

[Signature]
Sign. of the Inspection Officers of the Board
Name _____



Lat - 29.81294
Long - 77.01533

Regional Office :
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Haryana State Pollution Control Board
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E-mail : hspcbroyr@gmail.com

SPOT INSPECTION REPORT

1. Name & Address of Unit : Shree Balaji Bhatta
with Rambar Samara
2. Location : 1) Left Indri - Churni Road, Karnal
2) Right Indri
3) Opposite
3. Name of Owner/MD/Partner/Director : Maichand Kaushik Mobile No. 8053802607
4. Date of Inspection : 05/7/19
5. Date of Commissioning of the Unit : old unit
6. Product : Bricks
7. Raw Material used : Mud
8. Manufacturing Process in brief : Mixing | Kneading | moulding | Baking
dryer
9. Source of Water Pollution : Domestic effluent
10. Status of ETP/STP with details, if any : Septic tanks provided
(i) Components of ETP/STP
11. Source of Air Pollution : Brick Kiln
12. Status of APCM with detail : Zig Zag technology provided
13. (i) Status of DG Set : with stack
(ii) Acoustic Chamber provided or Not : NA
14. Whether Complying HWM Rules or not :
Whether Board displayed or not : → The brick Kiln found
(ii) Storage pit provided or not : not using
15. Pollution/Non-Pollution : → No illegal fuel/waste
16. Sample Collected or not : rubber found at site
17. Cess :
a) Total No. Tube well
b) Discharge of each T/Well
c) Running hours of each of Tube well
d) Date of Commissioning of Tube well
e) No. of Workers
18. Remarks

Sign. of Representative of Unit
Present at the time of Inspection of Unit

Name : _____
Mobile No. → Anmit Lal Mishra

Sign. of the Inspection
Officers of the Board

Name : _____
Designation : _____



1.5 = 2 KM from Vill Churni

3

Regional Office :
हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड
Haryana State Pollution Control Board
SCO No. 131, Sec-17, Jagadhri (Yamuna Nagar)
E-mail : hspcbroyr@gmail.com

SPOT INSPECTION REPORT

1. Name & Address of Unit : M/S Sathin Contractor, HMP
vill Ramba, Churni Road, Indir
Kand
2. Location : 1) Left _____
2) Right _____
3) Opposite _____
3. Name of Owner/MD/Partner/Director : Rahul Kna Manager Mobile No. 8059830437
4. Date of Inspection : 05/5/19
5. Date of Commissioning of the Unit : Installed
6. Product : Bitumenous Mix
7. Raw Material used : Bitumen, Baggi,
8. Manufacturing Process in brief : Heating | Mixing
9. Source of Water Pollution : NA
10. Status of ETP/STP with details, if any : NA
(I) Components of ETP/STP : _____
11. Source of Air Pollution : - Road
12. Status of APCM with detail : - M.cyclone with Bag filter installed
13. (i) Status of DG Set : DC Set - 125 KVA
(ii) Acoustic Chamber provided or Not : 320 KVA
14. Whether Complying HWM Rules or not
(i) Whether Board displayed or not : _____
(ii) Storage pit provided or not : _____
15. Pollution/Non-Pollution : The said HMP obtained Noc
from board & established
at site. CTO applied
16. Sample Collected or not : _____
17. Cess : No waste tyre bung found
at site.
a) Total No. Tube well : _____
b) Discharge of each T/Well : _____
c) Running hours of each of Tube well : _____
d) Date of Commissioning of Tube well : _____
e) No. of Workers : _____
18. Remarks : _____

No one available at site lying closed

Sign. of Representative of Unit Present at the time of Inspection of Unit

Name _____

Mobile No. _____

Sign. of the Inspection Officers of the Board

Name _____

Designation _____



Lat 29.80912
Long - 77.01266

SPOT INSPECTION REPORT

1. Name & Address of Unit : m/s Satbin Construction Co, HMP
vill Pamba, GND Road

2. Location : 1) Left Field
2) Right Field
3) Opposite leading to village Channi

3. Name of Owner/MD/Partner/Director : Satbin Contractor Mobile No. _____

4. Date of Inspection : 5/7/19

5. Date of Commissioning of the Unit : _____

6. Product : HA Mix Bitumen Product.

7. Raw Material used : Bitumen, Sand, Baroi

8. Manufacturing Process in brief : Heating / Mixing

9. Source of Water Pollution : Domestic effluent

10. Status of ETP/STP with details, if any : Septic tank installed

(i) Components of ETP/STP : _____

11. Source of Air Pollution : - Heating / Mixing Rotary furnace

12. Status of APCM with detail : - D.Cyclone with bag filter

13. (i) Status of DG Set → DG-380 KVA - Acoustic provided

(ii) Acoustic Chamber provided or Not : _____

14. Whether Complying HWM Rules or not : _____

(i) Whether Board displayed or not : _____

(ii) Storage pit provided or not : _____

15. Pollution/Non-Pollution : The HMP found not running.

16. Sample Collected or not : _____

17. Cess : → Consent to operate obtained from Board.

a) Total No. Tube well : _____

b) Discharge of each T/Well : _____

c) Running hours of each of Tube well : → No illegal fuel/waste rubber found at site.

d) Date of Commissioning of Tube well : _____

e) No. of Workers : _____

18. Remarks : The HMP was found not running during inspection hence samples could not be collected.

Sign. of Representative of Unit Present at the time of Inspection of Unit
Name Amrpal
Mobile No. _____

Anand
Sign. of the Inspection Officers of the Board

Name _____
Designation _____

Amrpal - Jai Kumar Murohi
Maintenance Engineer Site Engineer



17 Km

Regional Office :

हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड
Haryana State Pollution Control Board
SCO No. 131, Sec-17, Jagadhri (Yamuna Nagar)
E-mail : hspcbroyr@gmail.com

SPOT INSPECTION REPORT

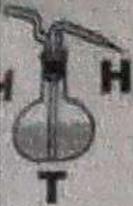
1. Name & Address of Unit : Unnamed hmp - Singla H&M
 2. Location : near Street Balaji hmp
 1) Left vill Samong
 2) Right _____
 3) Opposite _____
 3. Name of Owner/MD/Partner/Director : NA available at site Mobile No. _____
 4. Date of Inspection : 05/5/19 (Single)
 5. Date of Commissioning of the Unit : _____
 6. Product : _____
 7. Raw Material used : _____
 8. Manufacturing Process in brief : _____
 9. Source of Water Pollution : _____
 10. Status of ETP/STP with details, if any : _____
 (I) Components of ETP/STP : _____
 11. Source of Air Pollution : _____
 12. Status of APCM with detail : Lat - 29.81408
Long - 77.01224
 13. (i) Status of DG Set : _____
 (ii) Acoustic Chamber provided or Not : _____
 14. Whether Complying HWM Rules or not : _____
 Whether Board displayed or not : lying almost
 (ii) Storage pit provided or not : abandoned
 15. Pollution/Non-Pollution : _____
 16. Sample Collected or not : _____
 17. Cess : _____
 a) Total No. Tube well : _____
 b) Discharge of each T/Well : _____
 c) Running hours of each of Tube well : _____
 d) Date of Commissioning of Tube well : _____
 e) No. of Workers : _____
 18. Remarks : → lying Abandoned since 8 years and
→ old sealed impression at the machines
of hmp.

Sign. of Representative of Unit Present at the time of Inspection of Unit

Name Sri Chand Chaudhary
Mobile No. _____

Sign. of the Inspection Officers of the Board

Name _____
Designation _____



HARYANA TEST HOUSE

& Consultancy Services

NABL ACCREDITED LABORATORY

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 104 (HR.)

Contact : (M) 86077-70160, (O) 0190-2671117

Web Site : www.haryanatesthouse.net, e-mail : info@haryanatesthouse.net, haryanatesthousebcv@gmail.com

Recognition / Accreditation : NABL / MoEF / FSSAI / BIS / PPCB / HSPCB / ISO 9001, 14001, 18001 Certified Lab.

TEST CERTIFICATE

Report No: 190408033

Date: 13.04.2019

Issued to:

M/S ACER BUILDERS & CONTRACTORS PVT. LTD.,
Vill- Kheri Maan Singh,
Near Indri, Karnal (HR)

Party's Ref. No: Nil

Job Order No: HTH/M/190408033, DL: 08.04.2019

Sample Description: Stack Emission – Process

Type of unit	: Pyrolysis Industry
Name of Plant/ Section	: Process Section
Date of sampling	: 08.04.2019
Source of Emission	: Stack Attached to Reactor (Reactor Section)
Instrument used	: Stack Sampler APM 160 (Sr. No. 88-DT1 – 2016)
Instrument Calibration Status	: Calibrated (upto 30-12-2019)
Type of Chimney	: Metal
Stack height (from the ground level)	: 30 meter
Stack diameter (at the sampling point)	: 18 inch
Purpose of sampling	: Monitoring
Location of sampling point	: As per standard norms
Sample collected by	: By our Lab. Representative
Type of APCM installed	: Condenser + Wet Scrubber
Period of testing	: 08.04.2019 to 13.04.2019

A. Observations:

S. No.	Particulars	Data Observed
1	Stack gas temperature, °C	: 65.0
2	Metering point temperature, °C	: 32.0
3	Avg. stack gas velocity, m/sec	: 7.77
4	Sampling flow rate, Lt./min	: 30.0
5	Period of sampling, Minutes	: 30.0
6	Volumetric flow rate, Nm ³ /Hr	: 3890.54

B. Results:

S.No.	Parameters	Results	Standard Limits (CPCB)	Protocol Used
1	Particulate Matter (PM), mg/Nm ³	83.93	150 max	IS 11730 (P-1) 1986
2	Sulphur Dioxide (SO ₂), mg/Nm ³	< 2.62		SOP No. HT-002/2018 ACCREDITED
3	Oxides of Nitrogen (NO _x), mg/Nm ³	< 1.88		SOP No. HT-003/2018 ACCREDITED


M.K. (Lab.) Sr. Chemist



HARYANA TEST HOUSE

& Consultancy Services

NABL ACCREDITED LABORATORY

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 104 (HR.)

Contact : (M) 86077-70160, (O) 0180-2671112
 Web Site : www.haryanatesthouse.net, e-mail : info@haryanatesthouse.net, haryanatesthousecs@gmail.com

Cognition / Accreditation : NABL / MoEF / FSSAI / BIS / PPCB / HSPCB / ISO 9001, 14001, 18001 Certified Lab.

TEST CERTIFICATE

Report No: 190408031

Date: 13.04.2019

Issued to:
M/S ACER BUILDERS & CONTRACTORS PVT. LTD.,
 VIII- Kheri Maan Singh,
 Near Indri, Karnal (HR)

Party's Ref No: Nil
 Job Order No: HTH/M/190408031-032, Dt.: 08.04.2019

Sample Description: Effluent Water Sample (ETP- Inlet & Outlet)

Type of industry	: Pyrolysis Industry
Sample type	: Effluent Water
Date of sampling	: 08.04.2019
Date of receipt of sample	: 08.04.2019
Sample location	: ETP - Inlet & Outlet
Sample quantity	: 2 litre each
Purpose of analysis	: Monitoring
Sample collected/ supplied by	: By our lab. Representative
Period of testing	: 08.04.2019 to 13.04.2019

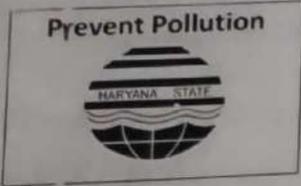
Test Results

Sr. No.	Parameters	ETP - Inlet	ETP - Outlet	Specification Environment Protection Act 1986 (Inland Surface Water)	Protocol Used
1	Appearance	Grey	Colourless	---	Visual
2	Odour	Mild	Odourless	---	Qualitative
3	pH	7.49	7.63	5.5 to 9.0	IS 3025 (P-31) 1981
4	COD, mg/l	276.0	104.0	250 max.	IS 3025 (P-58) 2009
5	BOD at 27°C for 3 days, mg/l	121.0	23.0	30 max.	IS 3025 (P-44) 1991
6	Total Suspended Solids, mg/l	116.0	42.0	100 max.	IS 3025 (P-17) 1993
7	Oil & Grease, mg/l	24.8	7.6	50 max.	IS 3025 (P-39) 2009

MR. (Lab.) / Sr. Chemist

[Signature]
 13/4/19

Authorised Signatory



Type of Sample: -paid

Page | of |

HARYANA STATE POLLUTION CONTROL BOARD'S Laboratory
SCO-115, 1st & 2nd Floor, Sector-25, Panchkula, Haryana

Sc. B. P. E.-I, II, III
J.E.E. Clerk
29/06/19

Report No. : 127
Dated: 11-June-2019

To

M/s Acer Builders & Contractors Pvt. Ltd.,
Village Kheri Man Singh, Indri,
Karnal.

Description of Sample: - Received a sample of Stack emission on 05-June-2019 collected by Sh. Shailender Arora, AEE of the Board and collected from premises of factory on 04-June-2019. The sample has been analyzed from 05-June-2019 to 11-June-2019. The analysis report is as follows: -

1.	Sample Code	127
FIELD OBSERVATION		
1.	Name of plant Section *	Reactor
2.	Stack Attach to *	Reactor through wet scrubber
3.	Normal operating Schedule (hr/day) *	8
4.	Type of Chimney *	Metal
5.	Stack Height from the ground level *	110'
6.	Diameter of stack *	0.35 m
7.	Stack Temperature Deg.C *	93
8.	Average stack velocity m/sec *	7.39
9.	Quantity of Emission m ³ /sec	0.6

TEST REPORT

S.No.	Parameter Name	Result	Result	Limit
1.	Suspended particulate matter mg/m ³	64.2		150
2.	Sulphur dioxide mg/m ³	BDL		
3.	Nitrogen dioxide mg/m ³	BDL		

Sample Collected/Not Collected by us
Sample Consumed in testing
CC to Member Secretary
CC to Regional Yamuna Nagar

JSA1
Manjali

JSA12
Kiran Bala

SSA
Sukh Ram

Analyst
Harish Chandra

LABORATORY INCHARGE
Rajkumar

The test report relate only to the particular sample submitted for testing.

To

The Hon'ble Chairperson,
National Green Tribunal,
Faridkot House, Copernicus Marg,
New Delhi- 110 001

11/08/19
012/2019
04/01/19

Subject:- Pollution being caused by industries extracting oil from worn out bus/truck tyres in Karnal(Haryana)

Respected sir,

Most humbly I wish to submit the following few lines for your kind consideration and immediate action:-

A plant for extracting oil from worn out/used bus, truck car and other tyres is installed in Churni Village on Karnal Indri Road in Karnal.

The plant is causing pollution which is more than the pollution caused by the stubble burning by farmers. The residents living nearby are badly affected. The emissions of the Plant add to the pollution in the NCR Delhi. However, no action is being taken against the owners of this plant as a high ranking politician of Haryana state is supporting the owners. Haryana Pollution Control Board is a dumb spectator and not taking any action due to the patronage of the this high ranking politician. and due to the collusion of big brass in Haryana Govt with the owners of the Plant,

The ill effects of the pollution are known to everybody and the Apex Court and the Tribunal are leaving no stone unturned to contain the pollution. I, therefore, request you to take action against this plant so that the pollution being caused by it is stopped immediately.

Yours Sincerely,

Sham Lal Garg
R/O Village Indri
Tehsil and District Karnal.

Sham Lal Garg

8/11/19

14/11/19

Letter Petition Sec

Subj: Pollution
14/11/19

14/11/19

Item No. 06

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 198/2019

Sham Lal Garg

Applicant(s)

Versus

State of Haryana

Respondent(s)

Date of hearing: 16.04.2019

CORAM:
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE DR. SATYAWAN SINGH GARBYAL, EXPERT MEMBER

Application is registered based on a compliant received by post

ORDER

Allegation in this letter, which has been treated as an application, is that a plant for extracting oil from worn out/used bus, truck, car and other tyres is installed in Churni Village on Karnal Indri Road in Karnal which is a source of high pollution.

Let the Haryana State Pollution Control Board (HSPCB) look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter within two months by e-mail at ngt.filing@gmail.com.

A copy of this order, along with complaint, be sent to HSPCB by e-mail for compliance.

Needless to say that order of National Green Tribunal is binding as a decree of Court and non-compliance is actionable by way of

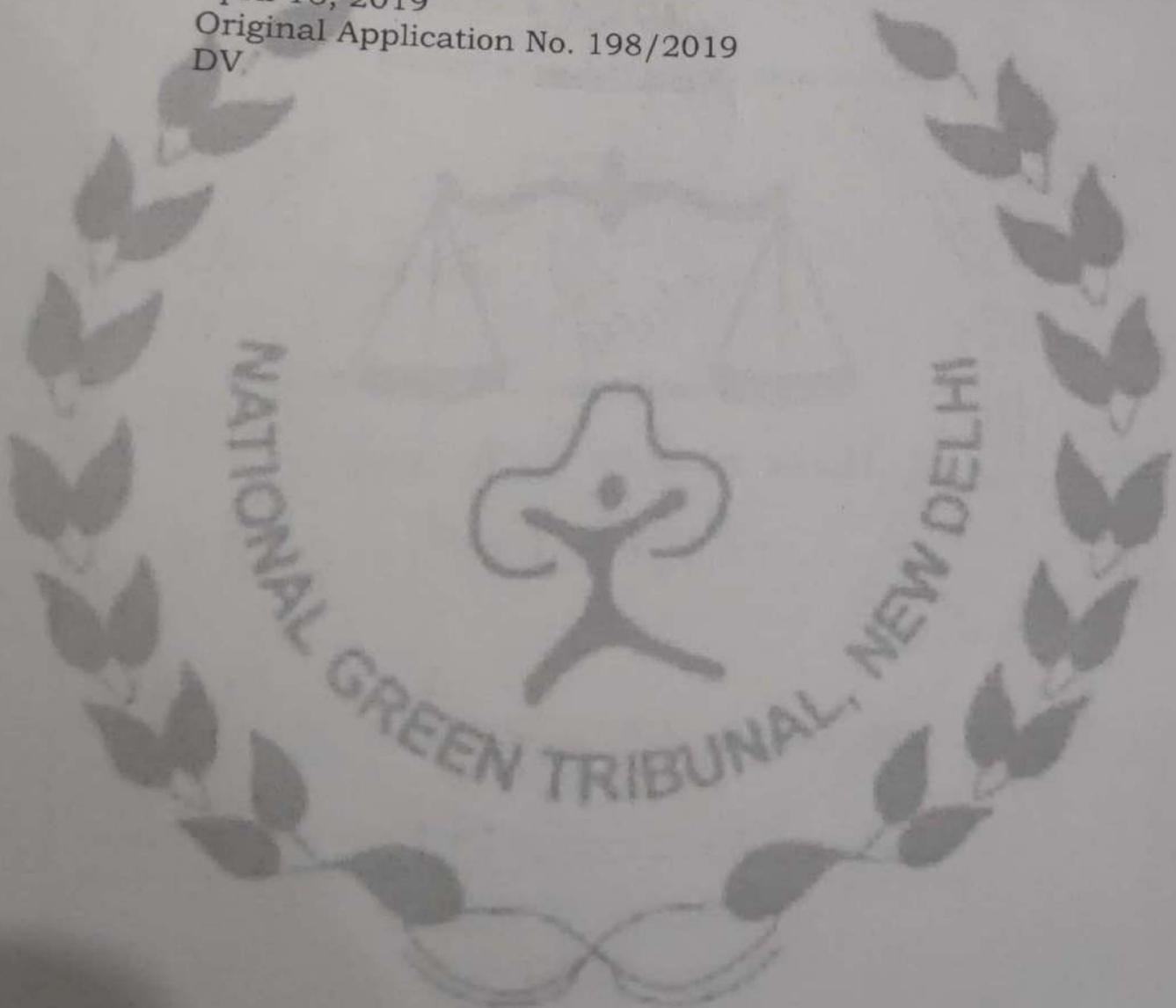
punitive action including prosecution, in terms of the National Green Tribunal Act, 2010.

List for further consideration on 02.08.2019.

Adarsh Kumar Goel, CP

Dr. Satyawan Singh Garbyal, EM

April 16, 2019
Original Application No. 198/2019
DV



**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 198/2019

Sham Lal Garg

Applicant(s)

Versus

State of Haryana

Respondent(s)

(Report filed in O.A. No. 198/2019)

Date of hearing: 02.08.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s): None

For Respondent (s): Mr. Rahul Khurana, Advocate for HSPCB

ORDER

A factual and action taken report was sought from the Haryana State Pollution Control Board (HSPCB) vide order dated 16.04.2019 in respect of an allegation that oil was being extracted from worn out/used bus, truck, car and other tyres at Churni Village on Karnala Indri Road in Karnal, Haryana causing pollution.

Accordingly, report dated 12.06.2019 has been received from the HSPCB to the effect that on verification, the activities of the units operating in area were found to be as per norms. There was no tyre

burning or extraction of oil except in one unit which was having valid consent.

In view of above, no further order appears to be necessary but the unit engaged in activity of recovery of pyrolysis oil from waste tyres may be kept under surveillance in view of potential for pollution.

The application is disposed of.

Adarsh Kumar Goel, CP

S.P. Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

August 02, 2019
Original Application No. 198/2019
DV





Regional Office :

हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड Haryana State Pollution Control Board

SCO No. 131, Sec-17, Jagadhri (Yamuna Nagar)

E-mail : hspcbroyr@gmail.com

SPOT INSPECTION REPORT

1. Name & Address of Unit : Inspection of unit m/s Acer builders
vill Khari Mann Singh, Indhi, Kanch
2. Location : 1) Left _____
2) Right _____
3) Opposite _____
3. Name of Owner/MD/Partner/Director : Sh. Neeraj Gupta. Mobile No. _____
4. Date of Inspection : 19-8-19
5. Date of Commissioning of the Unit : old unit
6. Product : Pyro oil, Carbon, steel.
7. Raw Material used : Waste Tyres
8. Manufacturing Process in brief : Heating
9. Source of Water Pollution : Process
10. Status of ETP/STP with details, if any : ETP
(I) Components of ETP/STP : 02G - H.Tank, R.Tank, Settling tank,
heated water tank + Filter → To wet scrubbers
SDS-2No
11. Source of Air Pollution : Reactor
12. Status of APCM with detail : Wet scrubbers + Condensers installed + cooling system
13. (i) Status of DG Set : 62 KVA & 45 KVA
(ii) Acoustic Chamber provided or Not : Yes
14. Whether Complying HWM Rules or not : Yes
(i) Whether Board displayed or not : Yes
(ii) Storage pit provided or not : _____
15. Pollution/Non-Pollution : → Yes
16. Sample Collected or not : -NA:- Unit was found not
17. Cess : running during inspection.
a) Total No. Tube well : _____
b) Discharge of each T/Well : _____
c) Running hours of each of Tube well : The unit was found not running
d) Date of Commissioning of Tube well : _____
e) No. of Workers : during inspection.
18. Remarks : _____

[Signature]

[Signature]
19/8/19

Sign. of Representative of Unit
Present at the time of Inspection of Unit

Sign. of the Inspection
Officers of the Board

Name _____

Name _____

Mobile No _____

Designation _____



#ms-59631

Page | of |

Type of Sample: -Monitoring
HARYANA STATE POLLUTION CONTROL BOARD's
Laboratory (HQ)
SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana

To
The Member Secretary,
Haryana State Pollution Control Board
Panchkula

Report No. : 207
Dated: 30-August-2019

Description of Sample: - Received a sample of Stack emission on 28-August-19 collected by Sh. Shailender Arora, AEE of the Board Collected from premises of the M/s Acer Builders & Construction (P) Ltd., Village Kheri, Indri, Karnal on 27-August-2019. The sample has been analyzed from 28-August-19 to 30-August-2019. The analysis report is as follows: -

1. Sample Code 207

FIELD OBSERVATION

- | | | |
|----|--|------------------------------|
| 1. | Name of plant Section * | Reactor |
| 2. | Stack Attach to * | Reactor through wet scrubber |
| 3. | Normal operating Schedule (hr/day) * | 8 |
| 4. | Type of Chimney * | Metal |
| 5. | Stack Height from the ground level * | 110' |
| 6. | Diameter of stack * | 0.35 m |
| 7. | Stack Temperature Deg.C * | 80 |
| 8. | Average stack velocity m/sec * | 7.30 |
| 9. | Quantity of Emission m ³ /sec | 0.6 |

TEST REPORT

<u>S.No.</u>	<u>Parameter Name</u>	<u>Result</u>	<u>Result</u>	<u>Limit</u>
1.	Suspended particulate matter mg/m ³	75.5		150
2.	Sulphur dioxide mg/m ³	10.6		
3.	Nitrogen dioxide mg/m ³	BDL		

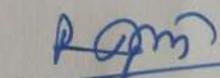
Sample Collected/Not Collected by us
Sample Consumed in testing
CC to Member Secretary
CC to Regional Yamuna nagar


JSA1
Manjali


JSA 2
Kiran Bala


SSA
Sukh Ram


Analyst
Harish Chandra


LABORATORY INCHARGE
Rajesh Garhia

The test report relate only to the particular sample submitted for testing.

*This information is provided by Field Officer.

BDL - Below Deduction Limit.
